



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,12th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	CRP/412/2016	M/S. ICICI BANK LTD. and ANR. Versus DIGANTA KUMAR SAIKIA and 15 ORS.	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA MR.P BARUAH	MR.J HANDIQUE(R-1) MR.P J SAIKIA R-1R- 3-8, 10,11,13and15 MR.K BARUAH(R- 3-8, 10,11,13&15) MR.P BORDOLOI(R-1) MR.S SHAH(R-1)(R- 3-8, 10,11,13&15)
2	WP(C)/2283/2021	PRASANNA PATAR Versus THE STATE OF ASSAM AND 2 ORS	MR. R SARMA MR B ISLAM MR. K P GOGOI	SC, ELEM. EDU
3	WP(C)/2535/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD
4	WP(C)/3143/2021	DR PRABODH CHANDRA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MS B BORA MS M DAS	SC, HIGHER EDU
5	WP(C)/3604/2021	SEEMA BAKSHI AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR F HAQUE	SC, SEC. EDU. GA, ASSAM SC, N C T E SC, U G C
6	WP(C)/3768/2021	MD AZIZUL HAQUE AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR H K J AHMED MR. N K MURRY	GA, ASSAM
7	WP(C)/4024/2021	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
	WITH I.A.(Civil)/624/2022 in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. Versus MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
8	WP(C)/5127/2021	MALAYA DEKA Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. N D BHUYAN (r-8) MS. S BHATTACHARYYA (r-8) MR P D BHUYAN (r-8)

9	WP(C)/5750/2021	DR. GOPAL PHUKAN Versus THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SC, HIGHER EDU SC, AG (A AND E) MR J PAYENG MR. B PEGU SC, FINANCE
10	WP(C)/3519/2022	MD. NEKIBUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. R BEGUM	GA, ASSAM SC, GMC SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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10)	MR P K KALITA	06-09-2022	To	14-09-2022
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13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
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15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
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18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
19)	MR I HASSAN	12-09-2022	To	16-09-2022
20)	MR. S BANIK	12-09-2022	To	12-09-2022



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4262/2021	KRISHNA KANTA OJAH AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM MR S P DAS (R NO. 5)
2	WP(C)/5932/2021	BASANTI BALA DEVI Versus BASANTA KUMAR BAISHYA AND 4 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. D SHARMA (R-1) MR. B D GOSWAMI (R-1) MR. J M GOGOI (R-1) SC, REVENUE
3	WITH WP(C)/6404/2021	SUBASH CHANDRA SAHA Versus BASANTA KUMAR BAISHYA AND 4 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. D SHARMA (R-1) MR. B D GOSWAMI (R-1) MR. J M GOGOI (R-1) SC, REVENUE
4	WITH WP(C)/6406/2021	PINAK MALAKAR Versus BASANTA KUMAR BAISHYA AND 4 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. D SHARMA (R-1) MR. B D GOSWAMI (R-1) MR. J M GOGOI (R-1) SC, REVENUE
5	WP(C)/6398/2021	RAJU BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. M BORDOLOI MR D MAHANTA	GA, ASSAM SC, REVENUE
6	WP(C)/7300/2021	GUNJAN KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. D GOGOI	SC, HIGHER EDU MR. M KHAN (r-4,5,6) MR. N J KHATANIAR (R-7) MR. J RAHMAN (r-4,5,6) MR D GOGOI (R-8) MR R ISLAM (r-4,5,6) SC, G U
7	WITH I.A.(Civil)/462/2022 in WP(C)/7300/2021	GUNJAN KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. D GOGOI	SC, HIGHER EDU SC, HIGHER EDU
7	WP(C)/288/2022	RIMPI CHANDA Versus THE STATE OF ASSAM AND 9 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	GA, ASSAM SC, HEALTH

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2)	MR. P SARMA	17-08-2022	To	30-09-2022
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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/980/2021	ABDUL KADIR CHOUDHARY AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MD. A SAHAD MR. J B SAIKIA	SC, PNRD GA, ASSAM
2	WP(C)/1024/2021	RINA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. S ROY MR R DAS	SC, ELEM. EDU GA, ASSAM SC, AG
3	WP(C)/1668/2021	RAJANI KANTA DAS (DECEASED) LEGAL HEIRS AND 16 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR S DAS MR. H A SARKAR	SC, CO OP MR. B D GOSWAMI (R-12) MR G JALAN (R-3) MR. J M GOGOI (R-12) MS H DEKA (R-12) SC, FINANCE
4	WP(C)/1759/2021	M/S CHINMOY BORAH ENGINEERS AND CONTRACTORS Versus THE UNION OF INDIA AND 5 ORS	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR B CHOUDHURY	MRS. A GAYAN ASSTT.S.G.I.
5	WP(C)/1766/2021	BIREN SALOI @ BIREN KAKATI @ BIREN CHANDRA SALOI AND ANR Versus THE ASSAM ELECTRICITY REGULATORY COMMISSION AND 5 ORS	MRS M BARMAN MR. A DAS	GA, ASSAM SC, A S E B SC, REVENUE
6	WP(C)/2093/2021 CAVT. NO.02182/021,	DHRUBA KODEL Versus THE STATE OF ASSAM AND 6 ORS	MR. P SARMAH MR B SINHA MR. S UPADHAY	MR. M K CHOUDHURY (R- 6,7) GA, ASSAM MR. M SARANIA (R 5) MR P BHARDWAJ (R-6,7) MR H MEDHI SC, WPT AND BC FOR CAVEATOR
7	WP(C)/4177/2021	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 11 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM MR I RAFIQUE (R-11) MS. M MEDHI (R-11) ASSTT.S.G.I. SC, RAILWAY
8	WITH WP(C)/4199/2021	MARTIN LOGESTICS Versus THE UNION OF INDIA AND 8 ORS	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	GA, ASSAM MR I RAFIQUE (R-10) MR. C K S BARUAH MR. M K SHARMA (R-6) MS. M MEDHI (R-10) ASSTT.S.G.I. SC, RAILWAY

9	WITH WP(C)/4204/2021	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 14 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE MR D DAS U PRASAD	GA, ASSAM SC, TRANSPORT SC, RAILWAY
10	WP(C)/4411/2021	KHARIF UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR P BHATTACHARJYA	SC, IRRIGATION
11	WP(C)/5968/2021	SUMBAR MUSHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR. K MOHAMMED	GA, ASSAM SC, REVENUE
12	WP(C)/6123/2021	DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LIMITED Versus OIL INDIA LIMITED AND 5 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	MR. D MOZUMDER (R-6) MR C GOGOI (R-6) MS D DEVI (R-6) SC, OIL

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